

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH

Dated: 11/11/2014

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/54129/2014-CU[DB] dated 27/10/2014

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs
Tariff Act, 1975.


Asstt. Registrar(CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	AD/17/2010	H & R JOHNSON (INDIA) LIMITED, WINDSOR, 7TH FLOOR, CST ROAD, KALINA, SANTA CRUZ (EAST), MUMBAI- 400098
		Name and Address of Respondent
2		DESIGNATED AUTHORITY DIRECTORATE GENERAL OF ANTI-DUMPING AND ALLIED DUTIES, DEPTT OF COMMERCE, JEEVAN TARA BUILDING, 4TH FLOOR, 5 PARLIAMENT STREET, NEW DELHI. 110001
		2. UNION OF INDIA MINISTRY OF FINANCE SECRETARY - REVENUE GOVERNMENT OF INDIA NORTH BLOCK, NEW DELHI

Copy To

3 Advocate(s) / Consultant(s):

**Jitender Singh
F-21, GEETANJALI
ENCLAVE,
NEW DELHI,**

SH AMMET SINGH ADV FOR DA

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Delhi

6 Director, Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

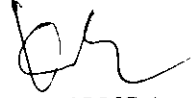
10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar(CUSTOMS Appeal Branch)

LIST OF INTERESTED PARTIES
AD/17/2010

TOP BRO CERAMICS CO LTD
SONGLONG INDUSTRIAL ZONE
BAITU TOWN, GAOYAO CITY,
GUNGDONG PROVINCE,
CHINA.

FOSHAN JUNJING INDUSTRIAL
CO LTD
4/F, JINQIAO BUILDING
HUAYUAN ROAD EAST,
FOSHAN CITY, GUNGDONG
PROVINCE, CHINA.

GUANGDONG WINTO
CERAMIC CO LTD
GUANYAO DALAN INDUSTRIAL
ZONE, SHISHAN TOWN,
NANHAI DISTRICT, FOSHAN
GUNGDONG PROVINCE,
CHINA.

FOSHAN NEWPEARL TRADE
CO LIMITED, HUAXIA CERAMIC
PLAZA, NANZHANG TOWN,
FOSHAN CITY, GUNGDONG PROVINCE
CHINA.

FOSHAN SUMMIT KANGIAN
CERAMICS CO LTD
HUAXIA CERAMIC PLAZA,
NANZHANG TOWN,
FOSHAN CITY, GUNGDONG
PROVINCE, CHINA.

FOSHAN SANSHUL NEWPEARL
BUILDING CERAMIC CO LTD
NEW PEARL CERAMIC GROUP
BUILDING, HUAXIA CERAMIC
EXPOSITION CITY
FOSHAN CITY, GUAANGDONG
PROVINCE, CHINA PR

FOSHAN SANSHUI SUMMIT
CERAMICS CO LTD
NEW PEARL CERAMAICS GROUP
BUILDING, HUAXIA CERAMIC
EXPOSITION CITY,
FOSHAN CITY,
GUANGDONG PROVINCNE
CHINA PR

FOSHAN XIN YUE CERAMIC CO LTD
SHINAN ROAD, NANZHUANG TOWN
CHANCHENG DISTRICT,
FOSHAN CITY, GUANGDONG
PROVINCE, CHINA PR

FOSHAN CITY SAN-DEBO
CERAMICS CO LTD
LUOGE SECTION, SHINAN ROAD
NANZHUANG TOWN,
CHANCHENG DISTRICT,
FOSHANC CITY, GUANGDONG
PROVINCE, CHINA PR 528061

FOSHAN LUNGO CERAMIC CO
LIMITED
SHINAN ROAD,
NANZHUANG TOWN
CHANCHENG DISTRICT,
FOSHAN CITY, GUANGDONG
PROVINCE, CHINA PR 528061

FOSHAN NEW ZHONG YUAN
CERAMICS CO LTD
INDUSTRY PARK, BAIJIAN TOWN,
SHUSHUI DISTRICT,
FOSHAN CITY, GUANGDONG
CHINA PR

SICHUAN NEW ZNHONG
YUAN CERAMICS CO LTD
JIAJIANG ECONOMIC DEVELOP-
MENT ZONE, SICHUAN PROVINCE,
CHINA PR

FOSHAN XINNANYUE BUILDING
CERAMICS CO LTD
NORTH OF YONGFENG RONGZHOU
STREET, SHINAN ROAD,
NANZHUANG TOWN,
CHANCHENG DISTRICT
FOSHA, GUANGDONG,
CHINA PR.

NEW ZHONGYUAN CERAMIC
IMPORT AND EXPORT CO LTD
3-4, FLOOR, THE ZHONGYUAN
ENTERPRISES BUILDING
SHINAN STREET, NANZHUANG
TOWN, CHANCHENG DISTRICT,
FOSHA CITY, GUANGDONG,
CHINA.

FOSHAN JUNJING INDUSTRIAL CO LTD
4/F, JINGQIAC BUILDING
HUAYUAN ROAD EAST,
FOSHANA CITY, GUANDONG
PROVINCE, CHINA.

FOSHAN HCC BUILDING
MATERIAL CO LTD
7/F, NO 72, FENJIAN NAN ROAD,
CHANCHENG DISTRICT,
FOSHAN CITY, GUANGDONG, CHINA.

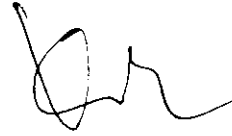
LOUIS VALENTINO
(INNER MONGOLIA)
CERAMICS CO LTD
QING SHUL RIVER INDUSTRIAL
ESTATE, HUHHOT CITY INNER
MONGOLIA, CHINA.

KINGKONG BUILDING MATERIAL
CO LTD
2F, RONGHUA BUILDING
XIAOMIAOZI, QINGSHUIHE COUNTRY
HOHHOT INNER MONGOLIA,
CHINA.

KARNATKA MARBLE AND
GRANITE ASSOCIATION
17/4, BANNERGHATTA ROAD,
BANGALORE-560030.

RATNAGIRI CERAMICS P LTD
7, MATHURA ROAD, ISHWAR NAGAR,
SRINIVASPURI,
NEW DELHI-65.

EMBASSY OF CHINA
50 D, SHANTHI PATH,
CHANKYA PURI,
NEW DELHI.

A handwritten signature in black ink, consisting of a large, stylized 'K' followed by a series of loops and a final horizontal stroke.

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/decision: 27.10.2014

For Approval and Signature:

Hon'ble Mr. Justice G. Raghuram, President
Hon'ble Ms. Archana Wadhwa, Judicial Member
Hon'ble Mr. R.K. Singh, Technical Member

1	Whether Press Reporter may be allowed to see the Order for publication as per Rule 26 of the CESTAT (Procedure) Rules, 1982?	
2	Whether it should be released under Rule 26 of CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3	Whether their Lordships wish to see the fair copy of the Order?	
4	Whether Order is to be circulated to the Departmental authorities?	

Anti-Dumping Appeal No.17 of 2010

Arising out of the Notification No.127/2009-Customs dated 2.12.2009 passed by the Ministry of Finance, Department of Revenue, Govt. of India, New Delhi.

H. & R Johnson (India) Ltd. .. Appellant

Vs.

Designated Authority .. Respondent
Ministry of Finance

Appearance:

Present Shri Jitendra Singh, Advocate for the appellants
Present S/Shri Arnit Singh, Advocate and Govind Dixit, A.R. for the Designated Authority/respondent

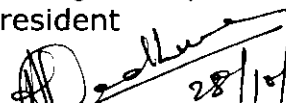
Coram: Hon'ble Mr. Justice G. Raghuram, President
Hon'ble Ms. Archana Wadhwa, Judicial Member
Hon'ble Mr. R.K. Singh, Technical Member

Final Order No. 54129/2014

Per Justice G. Raghuram:

Shri Jitendra Singh, Id. Advocate for the appellant - M/s H & R Johnson (India) Limited states that the appellant desires not to pursue the appeal. Hence the same is dismissed as withdrawn.


(Justice G. Raghuram)
President


(Aradhana Wadhwa)
Judicial Member


(R.K. Singh)
Technical Member

scd/